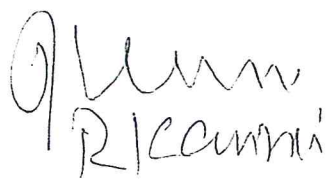



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/456/(IB)/2017
NAME OF THE PETITIONER(S) : WANBURY LTD
NAME OF THE RESPONDENT(S) : BAFNA PHAMACEUTICALS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	R. Kannan,	P. c. s. for. Bafna Pharmaceuticals Mtl	
2)	DEVESHNAAR J For M/s. Shivakumar & Suresh	Counsel for petitioner	

ORDER

Counsel for the petitioner present. PCS appeared for the respondent. Both filed joint memo of settlement which was taken on record. PCS representing Respondent handed over DD for Rs.10.00 lakhs, to the counsel for the petitioner today and agreed to settle the balance payment by way of 2 instalments as specified in the memo. In view of the settlement entered into the parties the matter is closed and disposed of as settled.

sd/-
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

sd/-
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)